

M.P. NO. 805/92 for
correcting clerical
mistake, had a
12-10-92
H.P. 2819

Dr. 12-10-92
Mr. D.V. Gangal, Counsel for the
applicant - Mr. V.S. Masurkar, Counsel
for the respondents. M.P. No. 805/92 is
for correcting certain typographical
errors.

M.P. allowed necessary corrections
implemented in our order dated
17-6-92.

Sd/-
(M.Y. Priolkar)
M(A)

Sd/-
(S.K. Dhawon)
V.C.

R.P. NO. 161/92 to
order by Conciliator
per 15/11/92

R.P. No. 161/92

O.A. No. 434/92 Date: 19-10-1992

Mr. V.S. Masurkar for Review

Petitioner (Original respondent)

Mr. D.V. Gangal for review

respondent (Original applicant)

Let notice be issued to the
original applicant under RP
A.D.

Adjourned to 21-12-1992

(M.Y. PRIOLKAR) (S.K. DHAWON)
M(A) VC

Recd reply to RP 161/92
from applicant on 17/12/1992

18/12/1992